

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 207
(IB)-863/ND/2022
IA-883/2023

IN THE MATTER OF:

Indiabulls Housing Finance Ltd.

... **Applicant/Petitioner**

Versus

Devki Nandan

... **Respondent**

Under Section: 95 (1) of IBC, 2016

Order delivered on 05.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sumesh Dhawan & Adv. Vatsala Kak

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 07.02.2024.

Sd/-
(COURT OFFICER)